

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / GP NO. 993 OF 2007

Applicant/s M.K. Verma Respts. U.O.I and Os.

Advocate for Applicant/s Sri S.K. Yadav Advocate for Respondent/s Sri R.K. Seivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 7
	<u>Dt. 01.09.09</u> Lst revised. None present for the applicant. Sri R.K. Seivastava, learned counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the matter. OA is accordingly dismissed in default and for want of prosecution. (D. C. Lakshya) AM (A.K. Gaur) JM	

Contd. On Sheet No. _____